

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1561
ANSWERED ON 05/08/2024

WELFARE SCHEMES FOR MINORITIES

1561. SHRI RAMJI LAL SUMAN:
SHRI JAVED ALI KHAN:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of schemes being run for welfare of minorities in the country, scheme-wise;
- (b) the details of funds allocated, released and utilized under schemes being run for the welfare of minorities during last five financial years and current financial year, year-wise, scheme-wise and State-wise; and
- (c) the details of schemes meant for minorities that have been abolished or suspended during last five years and the current year, scheme-wise and State-wise?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJJU)

(a) to (c) The Government implements various schemes for the welfare and upliftment of every strata, including minorities, specially the economically weaker and lesser privileged sections of the society. Ministry of Minority Affairs specifically implements various schemes across the country for socio-economic and educational empowerment of the six (6) centrally notified minority communities. These schemes are meant for the weaker segments of minority communities. The Schemes/ programmes implemented by the Ministry are as under:

1. Educational Empowerment Schemes

(i) During last five years, the ministry has implemented 3 Scholarship schemes namely (i) Pre-Matric, (ii) Post-Matric and (iii) Merit-cum-Means based scholarships for the students belonging to minority communities. The Right to Education (RTE) Act, 2009 makes it obligatory for the Government to provide free and compulsory elementary education (classes I to VIII) to each and every child. Hence, only students studying in classes IX and X are covered under the Pre-Matric Scholarship Scheme of other Ministries/ Departments. Likewise from 2022-23, the coverage under the Pre Matric Scholarship Scheme of Ministry of Minority Affairs has also been restricted to class IX and X only. The Post Matric Scheme covers class XI to Ph.D whereas, under the Merit-cum-Means based Scholarship scheme, technical and professional courses are

covered. The Begum Hazrat Mahal National Scholarship Scheme (BHMNS) scheme, which was only for girl child of class IX to XII has been subsumed with Pre-Matric and Post-Matric scheme, since 2022-23.

(ii) Maulana Azad National Fellowship Scheme

The Maulana Azad National Fellowship (MANF) scheme for Minority Students was launched in 2009-10 as a Central Sector Scheme. The objective of the Scheme was to provide fellowships in the form of financial assistance to students belonging to the minority communities to pursue degrees in higher education such as M.Phil and Ph.D in India. Minority students who cleared UGC-NET or Joint CSIR-UGC-NET examination were eligible for applications under Maulana Azad National Fellowship. The fellowship amount to the selected candidates was disbursed in Direct Benefit Transfer (DBT) mode and credited directly into the account of the beneficiary.

The scheme has been discontinued from 2022-23 due to its overlap with similar schemes of other Ministries. The fellowship to existing beneficiaries would continue till the completion of their studies as per extant guidelines.

(iii) Padho Pardesh - Interest Subsidy Scheme

The scheme aims to award interest subsidy on educational loan to minority students for studying abroad to pursue approved courses of study at Masters, M.Phil and Ph.D levels. Interest payable by the students, who have availed loan from a Scheduled bank under the Education Loan Scheme of the Indian Banks' Association (IBA), for the period of moratorium (i.e. course period, plus one year or six months after getting job, whichever is earlier) was borne by the Government of India.

The scheme was operational upto FY 2022-23. However, the scheme continues to provide the benefits to the existing beneficiaries till the completion of their term.

The scheme-wise details of released/disbursed during the last 5 years is as below:

(Amount in Rs. Crore)

Year-wise amount sanctioned under 5 Schemes for FY 2017-18 to 2021-22						
Scheme	2017-18	2018-19	2019-20	2020-21	2021-22	Total
Pre-Matric Scholarship Scheme	1108.13	1176.19	1324.84	1325.54	1350.99	6285.69
Post Matric Scholarship Scheme	479.72	354.89	428.77	512.81	411.87	2188.06
Merit-Cum-Means based Scholarship Scheme	388.79	261.17	285.63	396.34	345.77	1677.70
Maulana Azad National Fellowship	124.87	97.85	100.00	73.50	74.00	470.22
Padho Pardesh	17.00	45.00	14.43	20.20	22.15	118.78

(iv) Scheme for Providing Education to Madarasas/Minorities (SPEMM)

SPEMM was implemented by the Department of School Education and Literacy, Ministry of Education till 2020-21. The scheme was transferred to MoMA for implementation for 2021-22. The Scheme was approved upto 2021-22 and implemented by MoMA for 2021-22 only.

The details of funds allocated and released under SPEMM during 2018-19 to 2021-22, year-wise and State-wise is at **Annexure I**.

2. Employment and Economic Empowerment Schemes

- i) 'Pradhan Mantri Virasat Ka Samvardhan (PM VIKAS)' has subsumed Seekho aur Kamao (SAK), Nai Manzil, USTTAD and Nai Roshni, schemes of the Ministry. PM VIKAS focuses on skill development; entrepreneurship and leadership of minority women; and education support for school dropouts.

The details of funds allocated, released, and utilized under the erstwhile Seekho Aur Kamao, Nai Manzil and USTTAD schemes during the last five financial years and current financial year .i.e. 2019-2020 onwards is as per the table below:

Seekho aur Kamao scheme:

Year	B.E. in Rs. crore	R.E. in Rs. crore	A.E. in Rs. crore
2019-20	250.00	250.00	175.52
2020-21	250.00	190.00	190.03
2021-22	276.00	250.00	268.48
2022-23	235.41	100.00	65.28
2023-24	0.10	-	-

Nai Manzil scheme:

Year	B.E. in Rs. crore	R.E. in Rs. crore	A.E. in Rs. crore
2019-20	140.00	100.00	34.44
2020-21	120.00	60.00	59.84
2021-22	87.00	47.00	48.86
2022-23	46.00	20.00	7.62
2023-24	0.10	-	-

USTTAD scheme:

Year	B.E. in Rs. crore	R.E. in Rs. crore	A.E. in Rs. crore
2019-20	50.00	60.00	54.48
2020-21	60.00	60.00	56.74
2021-22	47.00	47.00	76.68
2022-23	47.00	47.00	10.61
2023-24	0.10	-	-

**Note: No targets have been allocated under the USTTAD and Nai Manzil scheme after 2018-19 and after 2020-21 under the Seekho aur Kamao scheme. All three skilling schemes of the Ministry viz. Seekho Aur Kamao, USTTAD and Nai Manzil have been converged into an integrated scheme called PM VIKAS. Only committed liabilities under the erstwhile schemes are being cleared.*

ii) National Minorities Development and Finance Corporation (NMDFC)

NMDFC provides concessional loan to “Backward sections” amongst the notified minorities for self-employment income generation activities under its schemes of Term loan, Education loan, Virasat scheme & Micro Finance scheme through State Channelizing Agencies (SCAs) nominated by respective State Govt./ UT Administration and Canara Bank.

The details of equity contribution received from Central Govt. & concessional credit disbursed by NMDFC during the last 5 financial years and current financial year is as follows:

F.Y.	Equity contribution received from GOI (in crs.)	Concessional credit disbursed by NMDFC (in crs.)
2019-20	160.00	602.50
2020-21	110.00	650.41
2021-22	100.00	700.00
2022-23	159.00	881.70
2023-24	61.00	765.45
2024-25 (as on 31.07.2024)	0.00	210.69

State-wise details of concessional credit disbursed by NMDFC during the last 5 financial years and current financial year is enclosed as “**Annexure-II**”.

So far as NMDFC is concerned, skill training schemes namely Kaushal se Kushalta & Mahila Samridhi Yojana has been discontinued by NMDFC.

3. Infrastructure Development Scheme

(i) Pradhan Mantri Jan Vikas Karyakram (PMJVK) is a Centrally Sponsored Scheme (CSS) with the objective to develop infrastructure projects for socioeconomic development of minority population in identified areas in the country. The priority sectors under PMJVK are education, health, skill development, women centric projects, etc. The projects under the scheme are considered and approved on the basis of the proposals received from the respective State Govt. and UT Administration.

PMJVK is a demand driven scheme and State/ UT-wise allocation of funds is not made under it. However, the year-wise details of the funds released for proposals approved under PMJVK during the last five years and current financial year to all the States/UTs, is at **Annexure III**.

4. Special Schemes

(i) Jiyo Parsi: It is a central sector scheme concerning the declining Parsi population in India. Jiyo Parsi was launched in 2013-14 with an objective to reverse the declining trend of Parsi Population by adopting scientific protocol and structured interventions to stabilize their population in India.

Amount released/utilised statewise and year-wise under Medical & Health of Community (HoC) component of Jiyo Parsi Scheme (Amount in Rs.)					
State	2019-20	2020-21	2021-22	2022-23	2023-24
Gujarat	12194413	9787351	15209314	7215270	4745719
Karnataka	635382	452158	145085	254113	
Maharashtra	26812326	19838861	24656066	11259559	4244947
Telangana	48000	48000	69466	120000	
Grand Total	39690121	30126370	40079931	18848942	8990666

Annexure referred in reply to part (a) to (c) of Rajya Sabha Unstarred Question no. 1561 for answer on 05.08.2024 asked by Shri Ramji Lal Suman and Shri Javed Ali Khan regarding “welfare schemes for minorities”.

Funds allocated and released under SPEMM during 2018-19 to 2021-22

Year	Allocation (Rs. in crore)	Scheme	State	Expenditure (Rs. in crore)
2018-19	120.00	SPQEM	Chhattisgarh	2.10
			Madhya Pradesh	5.67
			Tripura	1.48
			Uttar Pradesh	4.91
			Uttarakhand	0.52
		IDMI	Kerala	0.32
			Manipur	0.25
			Mizoram	0.82
Uttar Pradesh	2.18			
2019-20	120.00	SPQEM	Tripura	4.45
			Uttar Pradesh	59.13
		IDMI	Haryana	2.78
			Kerala	0.26
			Sikkim	1.49
			Mizoram	2.52
Madhya Pradesh	0.31			
2020-21	220.00	SPQEM	Uttar Pradesh	185.16
			Chhattisgarh	3.36
			Uttarakhand	8.30
			Tripura	4.42
			Madhya Pradesh	5.87
		IDMI	Uttar Pradesh	5.41
			Uttarakhand	1.20
			Rajasthan	0.04
Mizoram	0.44			
2021-22	174.00			161.53

Financial Achievements

State/ UT	Funds released under SPQEM (Rs. in crore)	Funds released under IDMI (Rs. in crore)	Total (Rs. in crore)
Bihar	0.61		0.61
Jharkhand	0.37		0.37
Chhattisgarh	2.81		2.81
Rajasthan	26.78		26.78
Tripura	3.73	0.18	3.91
Madhya Pradesh	14.66		14.66
Uttar Pradesh	106.49	2.29	108.78
Uttarakhand	3.20		3.20

Annexure referred in reply to part (a) to (c) of Rajya Sabha Unstarred Question no. 1561 for answer on 05.08.2024 asked by Shri Ramji Lal Suman and Shri Javed Ali Khan regarding “welfare schemes for minorities”.

**National Minorities Development & Finance Corporation
State-wise details of concessional credit disbursed under NMDFC
schemes**

Period F.Y. 2019-20 to F.Y. 2024-25 (as on 31.07.2024)

Sl. NO.	State /UT	Amt. of Concessional Credit disbursed (in crs.)
1	ANDAMAN & NICOBAR	0.03
2	ANDHRA PRADESH	9.68
3	ARUNACHAL PRADESH	0.52
4	ASSAM	2.79
5	BIHAR	1.41
6	CHANDIGARH	0.50
7	DELHI	0.60
8	GOA	1.67
9	GUJARAT	14.43
10	HARYANA	23.67
11	HIMACHAL PRADESH	55.76
12	JHARKHAND	6.55
13	KARNATAKA	3.81
14	JAMMU & KASHMIR	212.44
15	LADAKH	0.02
16	LAKSHADWEEP	0.27
17	KERALA	1405.92
18	MADHYA PRADESH	0.19
19	MAHARASHTRA	66.03
20	MANIPUR	0.48
21	MEGHALAYA	1.63
22	MIZORAM	13.43
23	NAGALAND	3.03
24	ODISHA	0.89
25	PUDUCHERRY	0.02
26	PUNJAB	3.78
27	RAJASTHAN	16.23
28	SIKKIM	1.00
29	TAMIL NADU	268.94
30	TELANGANA	7.86
31	TRIPURA	18.32
32	UTTAR PRADESH	34.58
33	UTTARAKHAND	1.59
34	WEST BENGAL	1632.82
	Total	3810.89

Annexure –III

Annexure referred in reply to part (a) to (c) of Rajya Sabha Unstarred Question no. 1561 for answer on 05.08.2024 asked by Shri Ramji Lal Suman and Shri Javed Ali Khan regarding “welfare schemes for minorities”.

Name of State	Financial Year					
	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25
	Rs. in Lakh					
Assam	10646.31	7148.95	15999.31	—	—	4200.00
Arunachal Pradesh	16908.96	1804.58	2137.58	—	—	3500.00
Andhra Pradesh	8362.16	5676.74	689.91	—	—	—
Andaman & Nicobar Island	1132.00	4.80	49.49	—	875.00	—
Bihar	1726.77	384.91	621.89	—	—	—
Chhattisgarh	100.80	228.57	100.80	—	—	—
Delhi	—	—	—	—	—	—
Gujarat	44.20	1329.77	—	—	—	—
Himachal Pradesh	574.80	—	—	—	—	—
Haryana	474.04	—	1378.50	—	—	—
Jharkhand	4301.13	188.82	2613.70	—	—	—
Ladakh	—	—	—	—	306.00	—
Karnataka	6625.69	4117.02	3514.32	—	2333.75	3000.00
Kerala	967.50	—	4269.08	—	—	—
Manipur	18984.42	8956.45	18727.01	—	1875.00	—
Meghalaya	4350.15	—	7725.15	—	—	—
Mizoram	10286.85	2881.18	5841.39	—	1000.00	3500.00
Madhya Pradesh	136.43	10749.91	154.80	—	—	—
Maharashtra	991.92	5926.54	3954.72	—	—	—
Nagaland	4186.80	9077.63	1442.02	—	—	1300.00
Odisha	50.40	500.00	2165.00	—	—	—
Punjab	—	—	—	10457.70	—	—
Rajasthan	3748.70	4180.08	2461.31	—	—	—
Sikkim	—	1042.39	19541.61	—	2625.00	3500.00
Telangana	25303.85	-	2079.07	—	—	—
Tripura	979.16	506.69	649.29	—	—	—
Tamil Nadu	727.66	856.43	18118.77	—	—	—
Uttar Pradesh	16207.94	9832.40	737.67	—	3500.00	—
Uttarakhand	3632.35	2966.82	1575.68	—	1896.00	1000.00
West Bengal	20169.66	20737.26	3852.80	—	—	—